NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

30. CP(IB)-1221(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.04.2021**

NAME OF THE PARTIES: SREI Equipment Finance Ltd.
V/s
Hindustan Construction Company Ltd.

SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Darshit Dave, Ld. Counsel for the Petitioner. Mr. Rohit Gupta, Ld. Counsel for the Respondent present.

2. Counsel for the Petitioner seeks for withdrawal of the petition and filed withdrawal memo to this effect.Accordingly, in view of the withdrawal memo and on the request made by the petitioner, the **petition is dismissed** as not pressed.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR